NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 232/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES: X10 Capital Pte. Ltd.

V/s.

Karan Bhatia & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No. NAME

1 Nites h Agarwal) for Respondent

Res. 3

2 Shrivardhan Deshpande for Respondent

11 Desai & Diwanja No. 2 SIGNATURE DESIGNATION S. No. NAME 3. Zal Andlyanyina J for Petitioner the alw Akanksha Agarwal J for Petitioner the ilb MBC Counsel

ORDER

CP No. 232/241-242/NCLT/MB/MAH/2017

At request of the Respondent's Counsel, this Bench hereby given liberty to file the Order.

List this matter for hearing on **03.10.2017**.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)